

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
13	224 94	There is no appearance of on the side of the petitioner. Call on 12/5/94 for admission hearing.	km Vice-chairman
14	12-5-94	Call on 19-5-94 for admission and hearing.	to/m Member (A) to/m Member (A)
15	19-5-94	None appears for the applicant. Call on 24-5-94 for admission and hearing.	to/m Member (A)
16	24-5-94	Call on 4-7-94 for admission and hearing.	to/m Member (A)
17	42 94	None appears on the side of the applicant. Mr. Ashou Ambra, learned senior std counsel is present. This case is dismissed for default.	to/m Member (A)